

HIGH COURT OF JHARKHAND, RANCHI

NOTICE

(Regarding Designation of Senior Advocate)

The Court has been pleased to request all the concerned Advocates who have applied for Designation of Senior Advocate to furnish the details of professional misconduct made against them, if any, addressed to the Registrar General (Secretary, Permanent Committee) by 27th April, 2024 in a sealed envelope. Further, the Court has also been pleased to request all the concerned Advocates (as named in the list enclosed herewith) to remove the defects in their application, as pointed out by the office, by 27th April, 2024, in the office of the Chief Justice Secretariat till 5.00 P.M.

Dated: 12.04.2024

Memo No.- 931 /C.J Secretariat

Encl: List of applications with defects

BY ORDER OF THE COURT

Sd/-

Mohammad Shakir

(Registrar General)

List of Applications with Defects

Sl. No.	Name of Advocate(Sri/Mrs.)	Place of Practice	Enrolment No.	Years of Practice	Defect/s
1.	Mithilesh Kumar Mishra	Civil Court, Dhanbad	632/2001	22	i) Form is incomplete. ii) Form No. 1 is also attached which is not required. iii) Sl. No 16,17,18 of the Form not properly answered iv) list of important cases and Synopsis not attached.
2.	Ayodhya Prasad	Civil Court, Dhanbad	809/1976	47	i) Form no. 1{ Rule 5(1) (a)} also attached though not required. ii) Form is incomplete. iii) Synopsis not attached.
3.	Md. Muslim Ansari	Civil Court, Dhanbad	28/1976	47	i) Form no. 1{ Rule 5(1) (a)} also attached though not required. ii) Form is incomplete and Sl. No 16 to 18 of the Form not properly answered. iii) List of important cases not stated/ attached, instead judgements attached. iv) Synopsis not attached.
4.	Md. Zaki Azam	Civil Court, Dhanbad	338/84	39	i) Form no. 1{ Rule 5(1) (a)} also attached though not required. ii) Form is incomplete and Sl. No 16 to 18 of the Form not properly answered. iii) List of important cases not stated/ attached.
5.	Chunnu Kant	Civil Court, Giridih	1960/1992	31	i) Form is incomplete. ii) Synopsis not attached.
6.	Harendra Kumar Singh	Jharkhand High Court	448/1985	38	i) Sl. No 16 to 22 of the Form not properly answered.
7.	Sudhir Kumar Srivastava	Civil Court, Ranchi	3224/2004	19	i) Synopsis not attached.

9.	Ravi Shekhar Gupta	Civil court, Daltonganj, Jharkhand High Court	815/1991	32	<p>i) Form is incomplete.</p> <p>ii) Forwarding letter is wanting</p> <p>iii) List of important cases not stated/ attached,</p> <p>iv) Synopsis not attached.</p>
10.	Achyut Keshav	Jharkhand High Court	2242/2000	23	<p>i)Form no. 1{ Rule 5(1) (a)} also attached though not required.</p> <p>ii) Synopsis not attached.</p> <p>iii) Forwarding letter is wanting.</p>
11.	Samiran Paul	Civil Court, Dhanbad	871/1968	55	<p>i)Form no. 1{ Rule 5(1) (a)} also attached though not required.</p> <p>ii) Form is incomplete.</p> <p>iii) Synopsis not attached.</p>
12.	Kishore Kumar Vishwakarma	Civil Court, Dhanbad	JH-1365A/2001	22	<p>i)Form no. 1{ Rule 5(1) (a)} also attached though not required.</p> <p>ii) Sl. No 5 ,15, 16, 22,23,24 of the application form not properly filled up.</p> <p>iii) Synopsis not attached.</p> <p>iv) List of important cases not stated/attached.</p> <p>v) Forwarding letter is wanting</p>
13.	Bhagirath Roy	Civil Court, Dhanbad	404/87	36	<p>i)Form no. 1{ Rule 5(1) (a)} also attached though not required.</p> <p>ii) Sl. No 4,16 and 22, of the application form not properly filled up.</p> <p>iii) Synopsis not attached.</p> <p>iv) List of important cases not stated/attached.</p> <p>v) Forwarding letter is wanting</p>
14.	Amrendra Kumar Sahay	Civil Court, Dhanbad	3337H/1992	31	<p>i) Proper Application form and other enclosures missing.</p>